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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04.10.2018

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No.171/B B/2018	For admission	Sec 10 of I&B code	M/s Cryo- Save (India) Pvt Ltd	M S Viswanath an, K S Vadivelu Advocate		

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

PETITIONER/s: M. S. VISWANATHAN
K. S. VADIVELU

ADVOCATE
FOR
PETITIONER

T. T. Indira
4/10/2018

RESPONDENT/s:

ORDER

Heard Shri M.S.Viswanathan, Shri K.S.Vadivelu, learned Counsels
for Petitioner.

At the request, post the case on 09/11/2018.


MEMBER (T)


MEMBER (J)

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